

Mentioning

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 53 /2017 CP-1000/2016, HC

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February, 2017, 10.30 A.M.

Name of the Company		Dalmia Securities Pvt.Ltd		
Under Section		391(2), 394		Amalgamation
SI.	Name & Designation of Authorized		Appearing on behalf	Signature with date
No.	Representative (IN CAPITAL LETTERS)		of	

1. My D. N. Sharma) Adv by petitionery

ORDER

Ld. Counsel for the petitioner informed that the Central Government has filed affidavit. The original affidavit is not in our Petitioner's Counsel also submitted that No Objection record. Certificate has been issued by the Reserve Bank of India. The petitioner's Counsel is directed to file an affidavit annexing the Affidavit of Central Government and NOC of RBI.

List the matter on 20/02/2017 for hearing.

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(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)